NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.12.2020 (FRIDAY)

COURT – II

10:25 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 621 of 2020	Rajendra Narottamdas Sheth & Anr. Vs. Chandra Prakash Jain & Anr.	Nalin Tripathi	Nikita C. Jain-R1 Chandra Prakash Jain-IRP A. K. Shukla-R2
2.	Comp. App. (AT) (Ins) No. 626 of 2020	KVR Industries Pvt. Ltd. Vs. P.P. Bafna Ventures Pvt. Ltd.	Yogesh Kumar Jagia	Pranav Sarthi

10:30 AM

(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp. App. (AT) (Ins) No. 1235 of 2019	E.N. Palanisamy. Vs. Bank of Baroda & Ors.	Anup Kumar	R. Soundara Rajan
4.	Comp. App. (AT) (Ins) No. 850 of 2020	Ravindra Beleyur Liquidator, Deepak Cables (India) Ltd. Vs. Karuturi Venkateshwara Rao	K.V.Balakrishnan	Aditya Gupta
5.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019	Mahendra G. Wadhwani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh
6.	Comp. App. (AT) No. 89-90 of 2020	Super Royal Holidays India Pvt. Ltd. & Ors. Vs. Union of India & Anr.	Sanjay Nuli	P.S. Singh-R1 Dharm Singh-R2

After the Above

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial)

For Hearing

7.	Comp. App (AT) No. 171 of 2020	R Narayanasamy Vs. The Registrar of companies, Tamil Nadu	Anoop Prakash Awasthi	

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                                            By the order of Hon'ble Acting Chairperson

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